



सत्यमेव जयते

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PART IV

Acts of Gujarat Legislature and Ordinances promulgated and Regulations made by the Governor.

The following Act of the Gujarat Legislature, having been assented to by the Governor on the **13th March, 2014**, is hereby published for general information.

Arvind Agarwal,
Principal Secretary to the Government of Gujarat,
Legislative and Parliamentary Affairs Department.

GUJARAT ACT NO. 2 OF 2014.

(First published, after having received the assent of the Governor, in the "*Gujarat Government Gazette*", on the 18th March, 2014).

AN ACT

to repeal certain obsolete Acts.

WHEREAS it is expedient to repeal certain obsolete Acts.

It is hereby enacted in the Sixty-fifth Year of the Republic of India as follows:-

- | | | |
|----|---|-------------------------|
| 1. | This Act may be called the Gujarat Repealing Act, 2014. | Short title. |
| 2. | The Acts specified in the Schedule are hereby repealed. | Repeal of certain Acts. |

SCHEDULE*(See section 2)*

Year	Citation	Short title of the Act
1890	Bom. V 1890.	The Gujarat Municipal Servants Act, 1890.
1965	Guj. 26 of 1965.	The Gujarat Local Authorities (Emergency Provisions) Act, 1965.

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